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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI


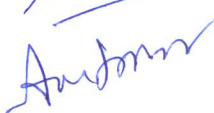

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/178/2016
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & another
NAME OF THE RESPONDENT(S) : M/s Aswini Hospital Limited & 21 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

SUSHMITA UDAYASANKAR	R2, R3, R4, R5, R6, R7, R9, R10, R11	
A.M. Sridharan	Counsel for Petitioners	
R. Sankaranarayanan	Counsel for Respondents	
S.P. Murali Krishnan	12 to 22	

ORDER

Shri Sankaranarayanan and Shri A M Sridharan, counsel for petitioners present. Ms Sushmita Udayasankar, counsel for R2 to R7, R9 to R11 and Shri S P Murali Krishnan, counsel for R12 to R22 are present. At request of counsel for R2 to R7, R9 to R11, further time is extended for filing sur rejoinder. Counsel for petitioner is directed to issue private notice to R8 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on **26.10.2016 at 10.30 A.M.**


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)